

¢

ITEM NO.46

REGISTRAR COURT. 2

SECTION XVII

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MR. M K HANJURA

Civil Appeal

No(s). 797/2014

RAJJAN LAL

Appellant(s)

VERSUS

U.O.I & ANR

Respondent(s)

(with office report)

Date : 18/08/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Ritesh Agrawal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

File not received.
List the matter again on 05.10.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.08.19
15:54:33 TLT
Reason: